

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 17 of 2013

Dated : 2nd April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr.V.J. Talwar, Technical Member**

M.P. Power Generating Co. Ltd. ... Appellant(s)

Versus

M.P. Electricity Regulatory Commission & Ors. ..Respondent(s)

**Counsel for the Appellant (s): Ms. Swapna Seshadri
Ms. Swagatika Sahoo**

Counsel for the Respondent(s): Mr. C.K. Rai forR1

ORDER

Written Submissions have been filed by the Commission.

Post the matter for hearing on **29.04.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt